

Annexure - 1

Name of the corporate debtor:

Bhaskar Shrachi Alloys Limited

Date of commencement of liquidation:

29.04.2020

List of stakeholders as on:

31.12.2020

List of secured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	State Bank of India	NA	27-05-2020	1,34,55,96,340	1,34,55,96,340	Secured Loan (Including Principal and Interest)	-	Yes	1. First Charge on the entire existing and future assets of the Company and Assets created for the Induction Furnace Project for Billets. 2. Hypothecation of Inventory, receivables, and all other current assets of the Company. 3. Equitable mortgage over the factory Land and Building at Raturia, Angadpur, Durgapur. (Land Area 8.08 Acre, Lessor Asansol Durgapur Development Authority, Lease Period – 60 years, Lease Commencing from 14.11.1995, 27.05.1998 and 10.11.1998, Deed No – I-4241/1999, I-1590/1996 and I-4247/1999)	-	68.71%	-	-	-	-	It includes an amount of Rs. 32,35,845/- reimbursed by SBI to meet CIRP expenses. The same has been claimed by SBI at the time of submission of claim during Liquidation Period.
		NA	21-12-2020	32,35,845	32,35,845	CIRP Cost	-	Yes		-		-	-	-	-	
				1,34,88,32,185	1,34,88,32,185					-	68.71%	-	-	-	-	